

**Proceedings of the Chief Judicial Magistrate, Kozhikode.**

Present: Smt.Fathima Beevi. A., B.Sc.,B.Ed., LL.M.  
Chief Judicial Magistrate.

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Sub: Establishment - Judicial Department (Criminal Wing) of Kozhikode District-Transfer and posting of staff-Orders issued.

Ref:- Letter No.A1-842/21 dated 16.04.2021 of the Special Judicial First Class Magistrate, (Marad Cases), Kozhikode along with request dated 16.04.2021 put in by Smt.Rejina.M.K., Office Attendant.

Order No. A3-638/2021 dated 26.07.2021

Transfer and posting of the following staff of this department are ordered on administrative ground.

Smt.Rejina.M.K., (PEN:891372) office Attendant, Grade-II, Court of Special Judicial First Class Magistrate, (Marad Cases), Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-II, Perambra in the existing vacancy.

The incumbent will be relieved forthwith. She is not entitled to joining time since the transfer is on her request. Order regarding substitute will be issued later. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-  
Chief Judicial Magistrate.

To

The incumbent through office.

The Magistrates concerned. (Through E-mail only)

Copy to: The Sheristadar & Senior Superintendent.

The Secretary, KCJSA, Kozhikode.

✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

The Secretary, Kozhikode Taluk Government Employees Co-operative Society, Kozhikode.

The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.

/True Copy/By Order/

  
Sheristadar.

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